

**Central Administrative Tribunal
Principal Bench**

OA No.4350/2014

New Delhi, this the 24th day of November, 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)**

Suresh Kumar, age about 54 years,
Employment No.1535/131918,
Working as Nursing Orderly (OPD),
Office of the Medical Superintendent
Lok Nayak Hospital, Govt. of NCT of Delhi,
New Delhi
Also at
1503/01, Mahavirpura
Santoshi Ma School
Gurgaon, Haryana-122001.

...applicant

(By Advocate : None)

Versus

1. Directorate of Education,
Govt. of NCT of Delhi,
New Delhi.
2. Office of the Medical Superintendent,
Lok Nayak Hospital,
Govt. of NCT of Delhi,
New Delhi.

...respondents

By Advocate : Shri Anmol Pandita for Shri Vijay Pandita

ORDER (ORAL)

Mr. A.K. Bhardwaj, Member (J) :-

Despite repeated opportunities, respondents have not filed any reply to the Original Application. The short issue arises to be determined in the OA is regarding consideration of the applicant for

financial upgradation in terms of MACP/ACP scheme. According to the applicant, he joined the service as Nursing Orderly on 12.12.1998 and thereafter he has been given no advancement in his career either by way of promotion or financial upgradation.

2. In the circumstances, the OA is disposed of with a direction to the respondents to examine the claim of the applicant for financial upgradation/promotion within eight weeks from the date of receipt of a copy of this order and communicate their decision to applicant by way of detailed speaking and reasoned order. No costs.

(V.N. Gaur)
Member (A)

(A.K. Bhardwaj)
Member (J)

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